

A. VENKATESWARA REDDY
REGISTRAR GENERAL



HYDERABAD
Dated:03.06.2021

(Off): 2344 6166
(Fax):2344 6155

ROC No.394/SO/2020

To

All the Unit Heads,
in the State of Telangana.

Sir/Madam,

Sub:High Court for the State of Telangana -COVID -19
Pandamic - Number of Advocates and staff members of the
High Court effected with Covid Virus and some them
expired - Request to observe a two minutes silence on
04.06.2021 at 10:30 AM to the sad demise of Advocates and
Staff Members of High Court and Subordinate Courts, who
have succumbed to the Corona virus - Reg.

Ref:- High Courts letter dated 02.06.2021 in ROC
No.394/SO/2020.

In continuation of the letter in the reference cited I am herewith
enclosing the list of Advocates and Staff Members of High Court and
Subordinate Courts who have succumbed to the Corona virus from
March, 2020 to 31.05.2021 and to whom a two minutes silence will be
observed on 04/06/2021 at 10:30 A.M., by the Hon'ble High Court and
all the Subordinate Courts in the State to condole their sad demise.

Yours sincerely,


REGISTRAR GENERAL
3/6/21

A. VENKATESWARA REDDY
REGISTRAR GENERAL



HYDERABAD
Dated:02.06.2021

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in the State of Telangana.

Sir/Madam,

Sub:High Court for the State of Telangana -COVID -19
Pandemic - Number of Advocates and staff members of the
High Court effected with Covid Virus and some them
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04.06.2021 at 10:30 AM to the sad demise of Advocates and
Staff Members of High Court and Subordinate Courts, who
have succumbed to the Corona virus - Reg.

Adverting to the subject cited, I am to inform that number of
Advocates and Staff Members of High Court and Subordinate Courts,
have succumbed to Corona virus from March, 2020 to 31.05.2021 and in
memory of the departed souls, the Hon'ble the Chief Justice is pleased to
direct all the concerned to observe a two minute silence on 04/06/2021
at 10:30 A.M.

Therefore, as directed, all the Judicial Officers and Staff Members
in the courts in the State shall observe a two minute silence on
04/06/2021 at 10:30 A.M., to condole the sad demise of Advocates and
Staff Members of High Court and Subordinate Courts, who have
succumbed to the Corona virus.

Yours sincerely,


REGISTRAR GENERAL
2.6.21

ADVOCATES PRACTICING IN THE HIGH COURT AND SUBORDINATE COURTS WHO HAVE SUCCEMDED TO THE CORONA VIRUS

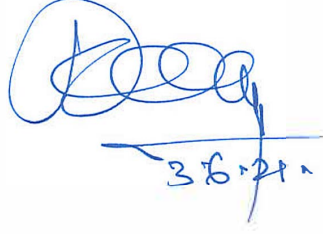
S.No.	Name of the Advocate	Enrollment No	Court Name/DISTRICT	Information provided by
1	ABDUL HAQ MUSTAFA KAMAL	AP/241/1978	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
2	ANISHETTY RAVI KIRAN		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
3	ANTYAKULA SURYA RAO	AP/1254/1988	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
4	ATIYA SULTANA	TS/551/1983	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
5	B.MADHAVA REDDY	TS/490/1962	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
6	B.UDAYA BHASKAR		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
7	B.S.SUDHEERWADWALKAR	TS/453/1978	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
8	BASAITH ALI YAWAR	TS/1055/1987	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
9	BOLLU SANJAY		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
10	CHITTARANJAN		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
11	D.RAJESH	TS/2659/2015	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
12	DHARMESH A	TS/1332-B/1988	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
13	G.KRISHNA		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
14	G.NARSIMHA RAO		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
15	G.RAJENDAR YADAV		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
16	GANESH		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
17	HABEEB ASHAN ALI	TS/1268/2011	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
18	HARISH		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
19	IQBAL ALI KHAN	TS/2305/2005	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
20	JAYAPRADHA.A.	AP/666/1999	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
21	K.CHANDRA SHEKAR		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
22	KARUNA SAGAR		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
23	KIRAN BABU		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
24	KONA SRINIVAS	TS/26/1992	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
25	KONDAPALLI SR		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
26	KOVURI SRINIVASULU		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
27	KUMARA SWAMY.L.	TS/1961/1998	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
28	LOKESHWAR REDDY	TS/931/1990	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
29	M.M.FIRDOUS		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
30	MAHENDER KUMAR.A.	TS/105/1985	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
31	MOHAMMED SALEEM	AP/326/1979	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
32	MOHAN SINGH RAJ PUROHIT	TS/211/1976	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
33	MOHD.A.A.KHAN YOUSUFAIN	TS/1431/2001	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
34	MOHD. ALI		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
35	MOHD. ARSHAD JAMAL	TS/1574/2014	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
36	MOHD. JAMEEL AHMED ANSARI	TS/111/1971	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
37	MOHD. QURESHI		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
38	MOHD. RAHMATULLAH KHAN	TS/34/1965	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
39	MYAKALA SRINIVAS RAO		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
40	N.V.R.SESHAGIRI RAO		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
41	NARASIMHA		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
42	NEMILANTY LAKSHMINARAYANA		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
43	P.DAYANAND		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
44	P.SAI PRASAD	TS/596/2005	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
45	P.R.BALRAM REDDY		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
46	P.V.SANJEEV RAO	TS/765/1984	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
47	PAPI REDDY		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
48	PHILIPS ANIL KUMAR M.	TS/436/2012	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA

49			CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
50	RAMA KRISHNA		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
51	RAVI KUMAR THOLETY	TS/757/1986	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
52	S.A.K.MOINUDDIN		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
53	S.N.HARI PRASAD	TS/869/2009	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
54	SALOORI RAMESH		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
55	SHABBIR MOHD.		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
56	SHANKAR REDDY		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
57	SMT. VIMALA DEVI	TS/146/1979	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
58	SUNIL KAMTHANKAR	TS/1008/1988	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
59	SYEZ MOHIUDDIN HUSSAINI	TS/92/1972	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
60	V.PURUSHOTTAM REDDY	TS/107/1974	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
61	VANAMALA SURESH KUMAR		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
62	VANDANA KAMTHANKAR	TS/1008/1988	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
63	VANTERU SRINIVAS REDDY	TS/2241/2000	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
64	VENKAT REDDY		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
65	VISHAL RAJ JAISWAL		CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
66	YERROLLA SRINIVAS	TS/2348/2014	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
67	V.R.BALACHARY	TS/174/1980	CITY CIVIL COURT	BAR COUNCIL OF TELANGANA
68	V.NAGARJUNA KIRAN BABU	TS/3020/1999	MSJ	BAR COUNCIL OF TELANGANA
69	K.PAPI REDDY	TS/675/2004	MSJ	BAR COUNCIL OF TELANGANA
70	MOHAMMED YOUNUS	TS/3476/2001	MSJ	BAR COUNCIL OF TELANGANA
71	SUNIL RAJ T	TS/1593/2000	MSJ	BAR COUNCIL OF TELANGANA
72	PATNAIKUNI VENKATESWARA RAO	TS/2/2006	MSJ	BAR COUNCIL OF TELANGANA
73	VANAMALA SURESH	TS/657/1994	MSJ	BAR COUNCIL OF TELANGANA
74	ARUN GAIKWAD	TS/250/1997	MSJ	BAR COUNCIL OF TELANGANA
75	M.SRINIVAS RAO	TS/1812/1992	MSJ	BAR COUNCIL OF TELANGANA
76	MALLIKARJUN M	TS/92/2002	MSJ	BAR COUNCIL OF TELANGANA
77	B. PREMA CHARY	TS/463/2002	MSJ	BAR COUNCIL OF TELANGANA
78	B.RAMA KRISHNA	TS/31/1996	MSJ	BAR COUNCIL OF TELANGANA
79	N.RAGHAVAN	TS/04/1969	SECUNDERABAD	BAR COUNCIL OF TELANGANA
80	S.VENKAT REDDY	TS/594/2008	SECUNDERABAD	BAR COUNCIL OF TELANGANA
81	ADDA SRINIVAS	TS/405/1980	SECUNDERABAD	BAR COUNCIL OF TELANGANA
82	R.DURGA PRASAD	TS/1653/2014	SECUNDERABAD	BAR COUNCIL OF TELANGANA
83	VENKATA NAGESH GATTEM	TS/5980/1999	SECUNDERABAD	BAR COUNCIL OF TELANGANA
84	K.S.RAMA MURTHY	TS/3309/2001	SECUNDERABAD	BAR COUNCIL OF TELANGANA
85	B.DEVA DANAMAIAH	TS/231/1978	SECUNDERABAD	BAR COUNCIL OF TELANGANA
86	NARSIMHA SASTRY DONEPUDI	TS/909/1987	RANGA REDDY	BAR COUNCIL OF TELANGANA
87	RAJASHEKAR REDDY GANGAM	TS/12747/2017	RANGA REDDY	BAR COUNCIL OF TELANGANA
88	HARISH A	TS/2418/2017	RANGA REDDY	BAR COUNCIL OF TELANGANA
89	SIVA REDDY DAWALGARI	TS/1657/2005	RANGA REDDY	BAR COUNCIL OF TELANGANA
90	SYED MOOSA KAZEEM	TS/1184/1994	RANGA REDDY	BAR COUNCIL OF TELANGANA
91	SHIVA PRASAD TALATAM	TS/1130/2002	RANGA REDDY	BAR COUNCIL OF TELANGANA
92	SHANKER REDDY G	TS/2104/2010	RANGA REDDY	BAR COUNCIL OF TELANGANA
93	NAGILIGARI KUMARA SWAMY	TS/902/1986	RANGA REDDY	BAR COUNCIL OF TELANGANA
94	RAVI SHANKAR K	TS/237/1995	RANGA REDDY	BAR COUNCIL OF TELANGANA
95	RAVINDER G	TS/2463/2012	RANGA REDDY	BAR COUNCIL OF TELANGANA
96	LAXMAN RAO P	TS/6412/1999	RANGA REDDY	BAR COUNCIL OF TELANGANA
97	RAVI KUMAR GOUD	TS/1237/1991	KUKATPALLY	BAR COUNCIL OF TELANGANA
98	A.NARSIMLU	TS/306/1997	KUKATPALLY	BAR COUNCIL OF TELANGANA
99	H.BALARAJESHWAR	TS/2254/2018	KUKATPALLY	BAR COUNCIL OF TELANGANA

100	K.SRINIVASULU	TS/3300/2001	KUKATPALLY	BAR COUNCIL OF TELANGANA
101	D.MADHAVA REDDY	TS/269/1987	CAT	BAR COUNCIL OF TELANGANA
102	A.V.RAMA RAO		CAT	BAR COUNCIL OF TELANGANA
103	P.RAJESHWAR	TS/267/1989	ADILABAD	BAR COUNCIL OF TELANGANA
104	BANDARI LINGAIAH	TS/3263/2012	MANCHERIAL	BAR COUNCIL OF TELANGANA
105	SYED AFZAL AHMED	TS/818/1986	MANCHERIAL	BAR COUNCIL OF TELANGANA
106	GANTA PENTANNA	TS/2980/2003	SIRPUR	BAR COUNCIL OF TELANGANA
107	J.JAYA CHANDER RAO	TS/540/1982	SIRPUR	BAR COUNCIL OF TELANGANA
108	LAGISHETTI SRINIVAS	TS/530/1991	BELLAMPALLI	BAR COUNCIL OF TELANGANA
109	N.PAPAI AH	TS/1137/1990	PEDDAPALLI	BAR COUNCIL OF TELANGANA
110	G.GOPAL	TS/2824/2002	JAGTIAL	BAR COUNCIL OF TELANGANA
111	BHEEMNATHI SHANKAR	TS/510/1981	JAGTIAL	BAR COUNCIL OF TELANGANA
112	BAJOJI BHASKAR	TS/83/1987	METPALLY	BAR COUNCIL OF TELANGANA
113	J.DAMODAR RAO	TS/36/1971	METPALLY	BAR COUNCIL OF TELANGANA
114	A.RAJASHEKAR	TS/351/2004	METPALLY	BAR COUNCIL OF TELANGANA
115	HEMANTH KUMAR SHARMA	TS/2568/2009	KHAMMAM	BAR COUNCIL OF TELANGANA
116	HUSSAIN SYED	TS/2659/2007	KHAMMAM	BAR COUNCIL OF TELANGANA
117	NEELAMBARAM MEDI	TS/386/2004	KHAMMAM	BAR COUNCIL OF TELANGANA
118	SATYANARAYANA CH.V.	TS/1380/1998	KHAMMAM	BAR COUNCIL OF TELANGANA
119	SRINU SIVAKOTI	TS/1536/1993	KHAMMAM	BAR COUNCIL OF TELANGANA
120	KUTUMBA RAO YAKKALA	TS/106/1979	KHAMMAM	BAR COUNCIL OF TELANGANA
121	NAGESWARA RAO SODAPAKA	TS/730/1986	KHAMMAM	BAR COUNCIL OF TELANGANA
122	PRASADA RAO PEDDIPAKA	TS/812/1992	KHAMMAM	BAR COUNCIL OF TELANGANA
123	SEETHARAMA SHARMA GANDIKOTA	TS/1648/1992	KHAMMAM	BAR COUNCIL OF TELANGANA
124	VENKATESWARLU GUNDLA	TS/2885/2009	KHAMMAM	BAR COUNCIL OF TELANGANA
125	B.SRINIVASA REDDY	TS/756/2002	BHADRADRI KOTHAGU	BAR COUNCIL OF TELANGANA
126	MUDUNURI SOMA RAJU	TS/1052/2011	SATHUPALLY	BAR COUNCIL OF TELANGANA
127	B.SUDHAKAR REDDY	TS/21/1984	MAHABOONNAGAR	BAR COUNCIL OF TELANGANA
128	S.E.SAMUEL	TS/566/1982	MAHABOONNAGAR	BAR COUNCIL OF TELANGANA
129	C.JHON BAKTHARAJ	TS/1649/1993	MAHABOONNAGAR	BAR COUNCIL OF TELANGANA
130	N.KUMARA SWAMY	TS/1902/1986	MAHABOONNAGAR	BAR COUNCIL OF TELANGANA
131	VENKATA RAMULU	TS/2217/2009	MAHABOONNAGAR	BAR COUNCIL OF TELANGANA
132	LAXMANA MURTHY	TS/348/2010	MAHABOONNAGAR	BAR COUNCIL OF TELANGANA
133	KAMARAJU G	TS/668/1991	KOLLAPUR	BAR COUNCIL OF TELANGANA
134	H.JAGADESHWER	TS/443/1981	MEDAK	BAR COUNCIL OF TELANGANA
135	H.GOPAL	TS/1448/2012	MEDAK	BAR COUNCIL OF TELANGANA
136	A.RAVINDER	TS/206/1990	SANGA REDDY	BAR COUNCIL OF TELANGANA
137	V.VENKAT RAO	TS/2514/2002	SANGA REDDY	BAR COUNCIL OF TELANGANA
138	CHALLA NARASIMHA RAO	TS/17/1954	SANGA REDDY	BAR COUNCIL OF TELANGANA
139	LAKSHMA REDDY T	TS/90/1963	ZAHEERABAD	BAR COUNCIL OF TELANGANA
140	MOHAMMED GULAM MUSTAFA	TS/394/2016	ZAHEERABAD	BAR COUNCIL OF TELANGANA
141	VIJAY KUMAR M	TS/1830/2011	ZAHEERABAD	BAR COUNCIL OF TELANGANA
142	S.T.P.VENKATESHWARLU	TS/999/1986	NALGONDA	BAR COUNCIL OF TELANGANA
143	D.ANAND	TS/254/1988	NALGONDA	BAR COUNCIL OF TELANGANA
144	M.VENUGOPAL REDDY	TS/115/1989	NALGONDA	BAR COUNCIL OF TELANGANA
145	VEERAMALLA NARSIMHA	TS/1785/1995	NALGONDA	BAR COUNCIL OF TELANGANA
146	SYED AFFAN ALI	TS/2727/1995	NALGONDA	BAR COUNCIL OF TELANGANA
147	M.SATHAIAH	TS/1721/2010	NALGONDA	BAR COUNCIL OF TELANGANA
148	B.YADIAH	TS/1958/2010	NALGONDA	BAR COUNCIL OF TELANGANA
149	L.SREEDHAR	TS/3258/1999	NALGONDA	BAR COUNCIL OF TELANGANA
150	MIRZA ABDUL QADAR BAIG	TS/509/2013	NIZAMABAD	BAR COUNCIL OF TELANGANA


151	BORGAONKAR SATISH	TS/1324/1989	NIZAMABAD	BAR COUNCIL OF TELANGANA
152	T.SHANKARAI AH	TS/927/1998	NIZAMABAD	BAR COUNCIL OF TELANGANA
153	A.HANMANTH REDDY	TS/1120/2012	KAMAREDDY	BAR COUNCIL OF TELANGANA
154	GUNAPRASAD M	TS/2409/2004	BODHAN	BAR COUNCIL OF TELANGANA
155	G.KRISHNA	TS/2837/2002	MEDCHAL	BAR COUNCIL OF TELANGANA
156	D.RAJESHWAR RAO	TS/559/2011	WARANGAL	BAR COUNCIL OF TELANGANA
157	D.SADANANDAM	TS/2213/1994	WARANGAL	BAR COUNCIL OF TELANGANA
158	EMMADI RAMESH	TS/593/2004	MAHABUBABAD	BAR COUNCIL OF TELANGANA
159	ANIL KUMAR PATTAPARLA	AP/655/2004	HC	THCAA
160	ANJANEYA PRASAD MALLAVAJHALA	AP/793/2012	HC	THCAA
161	ASHWIN KUMAR JUKKALKAR	TS/976/1988	HC	THCAA
162	BABU C.N.	AP/330/1962	HC	THCAA
163	BALA RAMI REDDY P.R.	AP/100/1981	HC	THCAA
164	BHAKTHAVATSAL PANTULU	TS/491/1981	HC	THCAA
165	BRAHMANANDA RAO KANDUKURI	AP/1697/2001	HC	THCAA
166	CHANDRA SEKHARA RAO AKAVARAPU	TS/249/1998	HC	THCAA
167	DEEPU VINAY MANCHEM	AP/2499/2015	HC	THCAA
168	DR.KUMARA SWAMY NAIDU GOLLA	AP/1395/2002	HC	THCAA
169	JAGANNADHA RAO KASIRAJU	AP/2710/2009	HC	THCAA
170	JALAKAM SATHYA RAM	AP/492/1998	HC	THCAA
171	KARUNA SAGAR MUDUMBA	AP/457/2008	HC	THCAA
172	MAHIPATHI RAO K	AP/7/1962	HC	THCAA
173	MANIKYALA RAO K	TS/6/1961	HC	THCAA
174	MOHAMMED QURESHI	AP/1120/2002	HC	THCAA
175	MOHD GHOUSUDDIN	TS/1671/2001	HC	THCAA
176	MOHD MOHINUDDIN	AP/2048/2002	HC	THCAA
177	PANDARE SERLAA	TS/2/1977	HC	THCAA
178	PHALGUNA RAO PASUPULETI		HC	THCAA
179	RAGHAVENDRA VENKATESH KOLLURU	AP/362/1997	HC	THCAA
180	RAJA KOMURAI AH ASHABOINA	TS/3512/2018	HC	THCAA
181	RAJA REDDY K	TS/159/1968	HC	THCAA
182	RAMA KRISHNA		HC	THCAA
183	RAMESH SALLORI	AP/934/1993	HC	THCAA
184	RATNA REDDY M	AP/116/1975	HC	THCAA
185	RAVI SHANKAR		HC	THCAA
186	SANTOSH KUMAR V		HC	THCAA
187	SIVA SANKARA REDDY JONNALA		HC	THCAA
188	SUNIL RAJ		HC	THCAA
189	VEERAI AH PASUPULETI		HC	THCAA
190	VENKATA RAO REPAKA	AP/263/1977	HC	THCAA
191	VINOD KUMAR P	AP/209/1989	HC	THCAA
192	CHALLA NARSIMHA REDDY		CITY CIVIL COURT	CCC BAR
193	DAVALGHAR RAJESHWAR RAO		CITY CIVIL COURT	CCC BAR
194	U.SAMBIAI AH	TS/2175/1995	KARIMNAGAR	PDJ
195	MD.DASTAGIRI KHAN	TS/1941/1999	KARIMNAGAR	PDJ
196	U.V.RAMANAIAH	TS/1638/2009	KARIMNAGAR	PDJ
197	MD.SHAFIUDDIN	TS/332/1981	KARIMNAGAR	PDJ
198	K.VIJAYA NARSIMHA RAO	TS/1054/1986	KARIMNAGAR	PDJ
199	RAMANUJAM NAGULA	TS/547/2016	KARIMNAGAR	PDJ
200	MATHANGI NARSAI AH	TS/2429/1995	GODAVARIKHANI	PDJ
201	VEMULA BHASKAR	TS/2116/2003	GODAVARIKHANI	PDJ

202	M.A.MAJID LATEEF	TS/1750/1989	BHADRADRI KOTHAGU	PDJ
203	SK.YAKUB PASHA	TS/2321/2003	BHADRADRI KOTHAGU	PDJ
204	PONDURU SUNITHA	TS/1621/2013	BHADRADRI KOTHAGU	PDJ
205	P.VENKATESWARA RAJU	TS/1724/1998	SATHUPALLY	PDJ
206	K.LINGA MURTHY	TS/3677/1999	YELLANDU	PDJ
207	G.R.KRISHNA REDDY	AP/1762/1999	JOGIPET	PDJ
208	S.GAJENDER REDDY	AP/60/1979	JOGIPET	PDJ
209	D.MANO HAR	AP/212/1986	NARSAPUR	PDJ


36.21.1

STAFF MEMEBERS OF THE HIGH COURT AND SUBORDINATE COURTS WHO HAVE SUCCUMBED TO THE CORONA VIRUS

S.NO.	NAME OF THE EMPLOYEE	DESIGNATION	PLACE OF WORK	NAME OF THE UNIT
1	M.MANIKYA RAO	RECORD ASSISTANT	HIGH COURT	
2	S.SRINIVAS	ASSISTANT	HIGH COURT	
3	M.TRIVIKRAM	SECTION OFFICER	HIGH COURT	
4	SMT. RATHOD GOWRI	OFFICE SUBORDINATE	JUNIOR CIVIL JUDGE'S COURT, BOATH	ADILABAD
5	SMT ABEDA BEGUM	RECORD ASSISTANT	XXI ADDL. CHIEF METROPOLITAN MAGISTRATE COURT, HYDERABAD. WORKED ON DEPUTATION IN III ADDL. CMM COURT, NAMPALLY	METROPOLITAN SESSSIONS JUDGES COURTS
6	THUM SRINIVAS	PROCESS SERVER	JUNIOR CIVIL JUDGE'S COURT, METPALLI	KARIMNAGAR
7	PATHI SANTHOSH	DRIVER	CHIEF JUDIAL MAGISTRATE'S COURT, KARIMNAGAR	KARIMNAGAR
8	P.NARESH KUMAR	OUT SOURCING - PROCESS SERVER	PRL. JUNIOR CIVIL JUDGE, GODAVARIKHANI	KARIMNAGAR
9	D.K.SREEDHAR REDDY	SENIOR ASSISTANT	SENIOR CIVIL JUDGE'S COURT, GADWAL	MAHABUBNAGAR
10	V.VIJAY KUMARA SWAMY	FIELD ASSISTANT	SENIOR CIVIL JUDGE'S COURT, NAGARKURNOOL	MAHABUBNAGAR
11	A.NARAYANA	CHIEF ADMINISTRATIVE OFFICER	IX ADDL. DISTRICT AND SESSIONS COURT, SANGA REDDY	MEDAK
12	FAREENA BEGUM	OFFICE SUBORDINATE	JUNIOR CIVIL JUDGES COURT'S ZAHEERABAD	MEDAK
13	M.A.NAYEEM	SUPERINTENDENT	ADDL. SR. CIVIL JUDGE'S COURT, SURYAPET	NALGONDA
14	MOHD. RIYAZUDDIN	PROCESS SERVER	VII ADDL. DISTRICT AND SESSIONS COURT, BODHAN	NIZAMABAD
15	N.ANIL KUMAR	JUNIOR ASSISTANT	I ADDL. JCJ-CUM-SPECIAL JUDICIAL MAGISTRATE OF FIRST CLASS	NIZAMABAD
16	S.VENU	OFFICE SUBORDINATE	I ADDL. DIST. AND SESSIONS COURT, NIZAMABAD	NIZAMABAD
17	KUM SHEELA	COPYIST	DISTRICT COURT	RANGA REDDY
18	C.VENU	PROCESS SERVER	PRL. JUNIOR CIVIL JUDGE, PARKAL	WARANGAL
19	S.K.CHAND PASHA	RECORD ASSISTANT	I ADDL. SENIOR CIVIL JUDGES COURT, WARANGAL	WARANGAL


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